

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.330

23/271/272/ND/2019

IN THE MATTER OF:

Mr. Manish Malhan & Anr

.....APPLICANT/PETITIONER

Vs.

M/s. Dream Incubator Entertainment and Hospitality Pvt. Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 271/272

Order delivered on 17.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant
For the IT Dept.

: Mr. Arjun Asthana, Advocate
: Mr. Ruchir Bhatia Sr. Standing Counsel,
Mr. Shlok Chandra Jr. Standing Counsel
alongwith Mansie Jain & Keshav Garg Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **13.01.2023.**


(Court Officer)
(Court III)